1	2	3
Global Trust Bank Ltd.	3285.37	302.76
HDFC Bank Ltd.	2191.74	103.97
Centurian Bank Ltd.	1247.05	124.61
Bank of Punjab Ltd.	1320.68	105.72
Development Credit Bank Ltd.	1436.37	109.61
Times Bank Ltd.	2214.39	165.73
IDBI Bank Ltd.	1845.53	81.09
Total	68,811.46	4,737.65

Source : Balance sheets and other returns received from banks.

Data from DSB returns received from banks.

** Data from Spl. form A returns received from banks.

NA Not available.

[Translation]

Foreign Aided Projects

5543. SHRI DATTA MEGHE :

SHRI TATHAGATA SATPATHY :

SHRI A.F. GOLAM OSMANI :

Will the Minister of FINANCE be pleased to state:

 the original cost of each project being implemented in the country with the external assistance including World Bank;

(b) the progress of each project as on date, alongwith the time of completion and the present estimated cost of completion;

(c) whether some new projects pending for approval;

(d) if so, the new projects likely to be taken up in the near future;

(e) whether the Government are aware of some irregularities, misappropriation of fund in these projects;

(f) if so, the details thereof; and

(g) the steps taken by the Government to stop the malpractices?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (g) The information is being collected and will be laid on the Table of House.

Fraud in Punjab National Bank

5544. SHRI JAGAT VIR SINGH DRONA: Will the Minister of FINANCE be pleased to state:

(a) whether a scam of rupees 65 lakh took place in the

Dwarikadheesh Branch of Punjab National Bank at Kanpur in Uttar Pradesh;

(b) if so, the details thereof;

(c) whether an inquiry into the said case has been conducted;

(d) if so, the details thereof; and

(e) the steps the Government propose to take to avoid the recurrence of such incidents in tuture?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) to (e) Punjab National Bank (PNB) has reported that during the period September 1997 to March 1998, the then Branch Manager at Dwarikadhish Road, Kanpur branch indulged in unauthorised and irregular activities and accommodated various parties by way of demand loan, term loan, overdraft, cash credit, etc. without obtaining adequate securities. He also accommodated two parties by purchasing fake documentary bills. The total amount involved in various irregularities is Rs. 122.09 lakhs. The matter was investigated by the bank and the manager has been placed under suspension. Action has also been initiated against five other officials in the branch. The bank has stressed adherence to the prescribed systems and procedures to the branches and controlling offices for meticulous compliance.

Non-Payment of Wages to Workers of

Bengal-Nagpur Cotton Mills

5545. SHR! MOTILAL VORA: Will the Minister of TEXTILES be pleased to state:

(a) the number of labourers working in Bengal-Nagpur Cotton Mills in district Rajnandgaon;